HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal the 24th August, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mr. Justice A. Guneshwar Sharma to hold court from 25.08.2023 to 29.08.2023, it is notified as under:

- Division Bench of Hon'ble Acting Chief Justice and Hon'ble Mr. i) Justice A. Bimol Singh will sit on 25th, 28th and 29th August, 2023.
- Matters fixed on 25th to 29th August, 2023 for the Single Bench ii) of Hon'ble Mr. Justice A. Guneshwar Sharma shall be rescheduled from 30th August, 2023 to 6th September, 2023.

Interim orders, if any subsisting on above said matters shall be extended till the next listing date.

By Order etc.

Sd/-(OJESH MUTUM) REGISTRAR (JUDL) HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 15396-412 Imphal, the 24th August, 2023

- The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
- The Private Secretary to Hon'ble Mr. Justice A. Binnol Singh, High Court of Manipur
- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- The Advocate General, Government of Manipur.
- The Registrar General, High Court of Manipur
- The Registrar (Admn.)/(Vigilance), High Court of Manipur.
- The Government Advocates, Government of Manipur. The Deputy Solicitor General of India, High Court of Manipur. The President, High Court Bar Association, Manipur.
- 10. The President, AMBA, Manipur.
- 11. All the Joint Registrars, High Court of Manipur.
- 12. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- 14. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. The Concerned/Guard File.

REGISTRAR (JUDL.) HIGH COURT OF MANIPUR